

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 67

Dated Guwahati, the 13th December, 2018

Hon'ble the Chief Justice has been pleased to constitute a Protocol Committee comprising of the following Hon'ble Judges:

| NAME OF THE COMMITTEE | HON'BLE JUDGES | SECRETARY |
|-----------------------|---|-------------------------------|
| Protocol Committee | Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice Suman Shyam Hon'ble Mr. Justice Hitesh Kumar Sarma | Registrar (Administration) |

By Order,

Sd/- Robin Phukan

REGISTRAR GENERAL

Memo No. HC. III - 23/2013/PT/ 2199-2210/ G, Dated 13th December, 2018

Copy to:-

- 1) The Registrar (_____), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Joint Registrar (_____), Gauhati High Court, Guwahati.

Contd..

- 5) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 6) The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
- 7) The System Analyst, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
- 8) The P.S. to Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati.
- 9) The P.S. to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati
- 10) The P.S. to Hon'ble Mr. Justice Hitesh Kumar Sarma, Gauhati High Court, Guwahati
- 11) The P.S. to Hon'ble Mr./Mrs. Justice _____
Gauhati High Court, Guwahati.
- 12) The C.A. to the Registrar General, Gauhati High Court, Guwahati.

REGISTRAR GENERAL

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